

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 1 ROOM NO. : 405****DATED : 14/02/2018**

DAY : Wednesday

Time : 14:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (ROM) MATTERS</u>				
1	C/ROM/93080/2017	Pet Plastice Ltd. -Vs- CCE Thane II	IP/DR	* No Notice
	C/1198/2005			
2	C/ROM/93084/2017	Vishal Export Overseas Ltd. -Vs- CCE Thane II	IP/DR	* No Notice
	C/1227/2005			
3	C/ROM/93085/2017	Mr. Pardeep S. Mehta, -Vs- CCE Thane II	Grover Consultancy /DR	* No Notice
	C/1398/2005			
4	C/ROM/93241/2017	Suprati Plastics Ltd. -Vs- CCE Thane II	IP/DR	* No Notice
	C/1424/2005			
5	C/ROM/93082/2017	Ajay Tanna -Vs- CCE Thane II	Anil Balani /DR	* No Notice
	C/1425/2005			
6	C/ROM/93081/2017	Prashant Tanna -Vs- CCE Thane II	Anil Balani /DR	* No Notice
	C/1426/2005			
7	C/ROM/93195/2017	. Elecon Engineering Company Ltd. -Vs- CC (IMPORT) MUMBAI	V. Sridharan, /DR	* No Notice
	C/618/2007			

*** Note:** Cases of the year 2009 and prior to that year shall not be adjourned.**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**